

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :09-01-2024

Date : 09.01.2024									
S L N O.	C.A.N o.	Date of Applica tion	Case No.	Name of the Applica nt	C.C Type	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	2265/ 2024	09.01.2 024	WP (C) - 49/202 4	G.SUNDAR A	C.O.		Order Dtd. 2024-01-05	WRIT BRANC H-5	(Se at No- 21)
2	2268/ 2024	09.01.2 024	CONTC- 1445/2 023	PRADIPTA KUMAR PATTANAY AK	C.O.		Order Dtd. 2024-01-08	CONTE MPT	(Se at No- 2)
3	2269/ 2024	09.01.2 024	WP (C) - 42740/ 2023	P NAYAK	C.O.		Order Dtd. 2024-01-08	WRIT BRANC H-8	(Se at No- 43)
4	2270/ 2024	09.01.2 024	WP (C) - 103/20 24	K PARIDA	C.O.		Order Dtd. 2024-01-08	WRIT BRANC H-8	(Se at No- 56)
5	2271/ 2024	09.01.2 024	CONTC- 6948/2 023	A.K.BEHE RA	C.O.		Order Dtd. 2024-01-08	CONTE MPT	(Se at No- 2)
6	2272/ 2024	09.01.2 024	WP (C) - 41550/ 2023	SK PRADHAN	C.O.		Order Dtd. 2024-01-08	WRIT BRANC H-3	(Se at No- 14)
7	2273/ 2024	09.01.2 024	CONTC- 10127/ 2023	T.BARIK	C.O.		Order Dtd. 2024-01-08	CONTE MPT	(Se at No- 7)
8	2274/ 2024	09.01.2 024	WP (C) - 42022/ 2023	B SAMAL	C.O.		Order Dtd. 2024-01-08	WRIT BRANC H-8	(Se at No- 42)
9	2275/ 2024	09.01.2 024	CONTC- 10464/ A	A.K.PAND A	C.O.		Order Dtd. 2024-01-08	CONTE MPT	(Se at

			2023						No-2)
10	2276/2024	09.01.2024	WP (C) - 42000/2023	HK DASH	C.O.		Order Dtd. 2024-01-08	WRIT BRANCH-7	(Seat No-15)
11	2277/2024	09.01.2024	CONTC-10634/2023	M.K.NAYAK	C.O.		Order Dtd. 2024-01-08	CONTE MPT	(Seat No-4)
12	2278/2024	09.01.2024	WP (C) - 42703/2023	P NAYAK	C.O.		Order Dtd. 2024-01-08	WRIT BRANCH-8	(Seat No-43)
13	2279/2024	09.01.2024	CONTC-10633/2023	M.K.NAYAK	C.O.		Order Dtd. 2024-01-08	CONTE MPT	(Seat No-4)
14	2280/2024	09.01.2024	WP (C) - 107/2024	S SAHOO	C.O.		Order Dtd. 2024-01-08	WRIT BRANCH-8	(Seat No-56)
15	2282/2024	09.01.2024	WP (C) - 106/2024	S SAHOO	C.O.		Order Dtd. 2024-01-08	WRIT BRANCH-8	(Seat No-56)
16	2283/2024	09.01.2024	WPC (OA C) - 4143/2016	S.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	OA Branch	(Seat No-1)
17	2285/2024	09.01.2024	WP (C) - 105/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH-8	(Seat No-56)
18	2287/2024	09.01.2024	WPC (OA C) - 4243/2015	R.C.MUDULI	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	OA Branch	(Seat No-1)
19	2288/2024	09.01.2024	WP (C) - 104/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH-8	(Seat No-56)
20	2290/2024	09.01.2024	WP (C) - 42741/2023	P.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH-8	(Seat No-43)
21	2291/2024	09.01.2024	WP (C) - 102/2024	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH-8	(Seat No-56)
22	2293/	09.01.2	WP (C) -	P NAYAK	C.O.	COURT	Order Dtd. 2024-01-08	WRIT	(Se

	2024	024	42742/ 2023			NO. 1		BRANC H-8	at No- 43)
23	2295/ 2024	09.01.2 024	WP (C) - 25011/ 2019	K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANC H-8	(Se at No- 39)
24	2297/ 2024	09.01.2 024	WP (C) - 42058/ 2023	MR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANC H-8	(Se at No- 42)
25	2298/ 2024	09.01.2 024	WP (C) - 42060/ 2023	MR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANC H-8	(Se at No- 42)
26	2299/ 2024	09.01.2 024	WP (C) - 42977/ 2023	NC SINHA	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANC H-2	(Se at No- 45)
27	2300/ 2024	09.01.2 024	WP (C) - 43083/ 2023	SUBASH CHANDRA ACHARYA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
28	2301/ 2024	09.01.2 024	WP (C) - 28/202 4	K MANDAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
29	2302/ 2024	09.01.2 024	CRLMC- 3390/2 023	A.MOHANT Y	C.O.	COURT NO. 15	Order Dtd. 2024-01-30	CRIMI NAL MISC	(Se at No- 3)
30	2303/ 2024	09.01.2 024	WP (C) - 28/202 4	P K JENA	C.O.	COURT NO. 7	Order Dtd. 2024-01-08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
31	2304/ 2024	09.01.2 024	WP (C) - 66/202 4	K. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
32	2305/ 2024	09.01.2	CRLA-	S	C.O.	CHIEF	Order Dtd. 2024-01-08	CRIMI	(Se

	2024	024	624/2021	MOHANTY		JUSTICE'S COURT		NAL APPEAL	at No-5)
33	2307/2024	09.01.2024	CRLMC-2142/2023	B.C. PARIJA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-05	CRIMINAL MISC	(Se at No-6)
34	2308/2024	09.01.2024	CRLA-730/2021	SARAT DASH	C.O.	COURT NO. 9	Order Dtd. 2024-01-08	CRIMINAL APPEAL	(Se at No-5)
35	2310/2024	09.01.2024	WP (C) - 30254/2023	KAMALAKANTA NATH	C.O.	COURT NO. 9	Order Dtd. 2024-01-08	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-123)
36	2311/2024	09.01.2024	CRLMC-5023/2023	P.K.MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-01-08	CRIMINAL MISC	(Se at No-2)
37	2312/2024	09.01.2024	WP (C) - 38213/2023	SATYAJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-08	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-111)
38	2313/2024	09.01.2024	CRLMC-4029/2023	SARBESWAR BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-01-05	CRIMINAL MISC	(Se at No-3)
39	2314/2024	09.01.2024	CRLMC-307/2023	J.D.MUDULI	C.O.	COURT NO. 15	Order Dtd. 2024-01-08	CRIMINAL MISC	(Se at No-6)
40	2315/2024	09.01.2024	WP (C) - 38214/2023	SATYAJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-08	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-111)
41	2317/2024	09.01.2024	CRLMC-2259/2023	D.K.PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-02-05	CRIMINAL MISC	(Se at No-3)
42	2318/2024	09.01.2024	WP (C) - 38215/2023	SATYAJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-08	WRIT BRANCH (DIVI	(Se at No-111)

								SION BENCH -2))
43	2319/ 2024	09.01.2 024	WP (C) - 38217/ 2023	SATYAJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
44	2320/ 2024	09.01.2 024	WP (C) - 14173/ 2023	SATYA RANJAN PATI	C.O.	COURT NO. 15	Order Dtd. 2024-01-03	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)
45	2322/ 2024	09.01.2 024	WP (C) - 14173/ 2023	D.K.DEHU RY	C.O.	COURT NO. 15	Order Dtd. 2024-01-03	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)
46	2323/ 2024	09.01.2 024	WP (C) - 38219/ 2023	SATYAJIT SAMAL	C.O.	COURT NO. 15	Order Dtd. 2024-01-08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
47	2325/ 2024	09.01.2 024	WP (C) - 30857/ 2023	R.R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
48	2326/ 2024	09.01.2 024	WP (C) - 41725/ 2023	P K LENKA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-08	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
49	2328/ 2024	09.01.2 024	WP (C) - 40700/ 2021	P.K. DAS	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)
50	2329/ 2024	09.01.2 024	WP (C) -	C.R KAR	C.O.	COURT	Order Dtd. 2024-01-08	WRIT	(Se

	2024	024	34353/ 2022			NO. 3		BRANC H (DIVI SION BENCH -2)	at No- 115)
51	2331/ 2024	09.01.2 024	WP (C) - 17730/ 2023	C.R KAR	C.O.	COURT NO. 3	Order Dtd. 2024-01-08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112)
52	2332/ 2024	09.01.2 024	ABLAPL - 7439/2 020	S K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-01-08	BAIL- 1	(Se at No- 5)
53	2334/ 2024	09.01.2 024	WP (C) - 95/202 4	PRAMOD KUMAR ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-01-08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
54	2336/ 2024	09.01.2 024	ABLAPL - 11857/ 2019	P K DALAI	C.O.	COURT NO. 7	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 9)
55	2337/ 2024	09.01.2 024	WA- 1732/2 023	S.P. SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT APPEA L	(Se at No- 7)
56	2338/ 2024	09.01.2 024	ABLAPL - 7631/2 021	A K MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-01-08	BAIL- 1	(Se at No- 5)
57	2340/ 2024	09.01.2 024	ABLAPL - 7769/2 021	J P KAR	C.O.	COURT NO. 7	Order Dtd. 2022-08-01	BAIL- 2	(Se at No- 12)
58	2341/ 2024	09.01.2 024	BLAPL- 13536/ 2023	A K BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-01-08	BAIL- 1	(Se at No- 2)
59	2345/ 2024	09.01.2 024	BLAPL- 14581/ 2023	SURYA NARAYAN MISHRA	C.O.	COURT NO. 7	Order Dtd. 2024-01-08	BAIL- 1	(Se at No- 3)
60	2346/ 2024	09.01.2 024	BLAPL- 12679/ 2023	P K BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-01-08	BAIL- 1	(Se at No- 6)

61	2347/ 2024	09.01.2 024	BLAPL- 13679/ 2023	S P SAHOO	C.O.	COURT NO. 8	Order Dtd. 2024-01-04	BAIL- 2	(Se at No- 7)
62	2348/ 2024	09.01.2 024	WP (C) - 183/20 24	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	WRIT BRANC H-8	(Se at No- 56)
63	2349/ 2024	09.01.2 024	WP (C) - 209/20 24	PROTIVA MONDAL	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	WRIT BRANC H-1	(Se at No- 49)
64	2350/ 2024	09.01.2 024	WP (C) - 207/20 24	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	WRIT BRANC H-1	(Se at No- 49)
65	2351/ 2024	09.01.2 024	WP (C) - 208/20 24	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	WRIT BRANC H-1	(Se at No- 49)
66	2352/ 2024	09.01.2 024	WP (C) - 204/20 24	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	WRIT BRANC H-1	(Se at No- 49)
67	2353/ 2024	09.01.2 024	WP (C) - 203/20 24	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	WRIT BRANC H-1	(Se at No- 49)
68	2354/ 2024	09.01.2 024	WP (C) - 200/20 24	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	WRIT BRANC H-8	(Se at No- 56)
69	2355/ 2024	09.01.2 024	WP (C) - 178/20 24	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-02-07	WRIT BRANC H-8	(Se at No- 56)
70	2356/ 2024	09.01.2 024	WP (C) - 173/20 24	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-02-07	WRIT BRANC H-8	(Se at No- 56)
71	2357/ 2024	09.01.2 024	WP (C) - 171/20 24	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-02-07	WRIT BRANC H-8	(Se at No- 56)
72	2358/ 2024	09.01.2 024	WP (C) - 212/20 24	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-02-07	WRIT BRANC H-1	(Se at No- 49)
73	2359/ 2024	09.01.2 024	WP (C) - 169/20 24	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-02-07	WRIT BRANC H-8	(Se at No-

									56)
74	2360/ 2024	09.01.2 024	WP (C) - 167/20 24	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-02-07	WRIT BRANC H-8	(Se at No- 56)
75	2361/ 2024	09.01.2 024	WP (C) - 165/20 24	B C PANDA	C.O.	COURT NO. 6	Order Dtd. 2024-02-07	WRIT BRANC H-8	(Se at No- 56)
76	2362/ 2024	09.01.2 024	CRLREV - 557/20 23	M R SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	CRIMI NAL REVIS ION	(Se at No- 5)
77	2363/ 2024	09.01.2 024	CRLREV - 560/20 23	CHANDRAK ANT KHATRA	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	CRIMI NAL REVIS ION	(Se at No- 5)
78	2364/ 2024	09.01.2 024	WP (C) - 10461/ 2015	B DAS	C.O.	COURT NO. 6	Order Dtd. 2023-12-05	WRIT BRANC H-1	(Se at No- 2)
79	2365/ 2024	09.01.2 024	CRLREV - 684/20 23	SAROJ KU. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	CRIMI NAL REVIS ION	(Se at No- 2)
80	2366/ 2024	09.01.2 024	CRLREV - 460/20 23	SANJIB KUMAR BHANJADE O	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	CRIMI NAL REVIS ION	(Se at No- 5)
81	2367/ 2024	09.01.2 024	WP (C) - 37525/ 2023	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-02-01	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
82	2368/ 2024	09.01.2 024	WP (C) - 15908/ 2018	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
83	2369/ 2024	09.01.2 024	MATA- 268/20 22	M/S BYOMAKES H TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	FIRST APPEA L	(Se at No- 2)
84	2371/ 2024	09.01.2 024	MATA- 280/20 22	A K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	FIRST APPEA L	(Se at No- 2)

85	2372/ 2024	09.01.2 024	MATA- 280/20 22	B B MOHAPATR A	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	FIRST APPEA L	(Se at No- 2)
86	2373/ 2024	09.01.2 024	MATA- 418/20 23	D K PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-02-05	FIRST APPEA L	(Se at No- 4)
87	2374/ 2024	09.01.2 024	CRLA- 2/2024	R K MALLICK	C.O.	COURT NO. 5	Order Dtd. 2024-01-08		(Se at No- 4)
88	2375/ 2024	09.01.2 024	CRLA- 1392/2 023	HARIHAR SUNDARA	C.O.	COURT NO. 5	Order Dtd. 2024-01-08	CRIMI NAL APPEA L	(Se at No- 9)
89	2376/ 2024	09.01.2 024	CRLA- 8/2024	G JAYASING H	C.O.	COURT NO. 5	Order Dtd. 2024-01-08		(Se at No- 9)
90	2377/ 2024	09.01.2 024	CRLA- 4/2024	ANITARAN I PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-01-08		(Se at No- 9)
91	2378/ 2024	09.01.2 024	CRLA- 7/2024	M K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-01-08		(Se at No- 9)
92	2379/ 2024	09.01.2 024	CRLA- 1/2024	P K MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-01-08		(Se at No- 9)
93	2380/ 2024	09.01.2 024	WP (C) - 42511/ 2023	PK DAS	C.O.	COURT NO. 5	Order Dtd. 2024-01-08	WRIT BRANC H-6	(Se at No- 25)
94	2381/ 2024	09.01.2 024	CRLA- 1408/2 023	SUVENDU BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-01-08	CRIMI NAL APPEA L	(Se at No- 9)
95	2382/ 2024	09.01.2 024	WP (C) - 129/20 24	SK NAYAK	C.O.	COURT NO. 5	Order Dtd. 2024-01-08	WRIT BRANC H-8	(Se at No- 56)
96	2383/ 2024	09.01.2 024	CRLA- 1396/2 023	ANITARAN I PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-01-08	CRIMI NAL APPEA L	(Se at No- 9)
97	2384/ 2024	09.01.2 024	WP (C) - 205/20 24	SK SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-1	(Se at No-

									49)
98	2385/ 2024	09.01.2 024	CRLREV - 568/20 23	P CH SEJPADA	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	CRIMI NAL REVIS ION	(Se at No- 5)
99	2386/ 2024	09.01.2 024	WP (C) - 43001/ 2023	PRAMODA KUMAR DASH	C.O.	COURT NO. 6	Order Dtd. 2024-01-08	WRIT BRANC H-3	(Se at No- 28)
100	2387/ 2024	09.01.2 024	WP (C) - 8827/2 022	N K SATAPATH Y	C.O.	COURT NO. 6	Order Dtd. 2024-01-03	WRIT BRANC H-7	(Se at No- 5)
101	2388/ 2024	09.01.2 024	WP (C) - 10011/ 2023	PK PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-3	(Se at No- 28)
102	2389/ 2024	09.01.2 024	WP (C) - 43133/ 2023	GD MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-4	(Se at No- 38)
103	2390/ 2024	09.01.2 024	WP (C) - 8827/2 022	R R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANC H-7	(Se at No- 5)
104	2391/ 2024	09.01.2 024	WP (C) - 43128/ 2023	GD MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-4	(Se at No- 38)
105	2392/ 2024	09.01.2 024	WP (C) - 43015/ 2023	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-3	(Se at No- 28)
106	2393/ 2024	09.01.2 024	WP (C) - 83/202 4	B.K.PARD HI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-5	(Se at No- 21)
107	2394/ 2024	09.01.2 024	WP (C) - 22217/ 2023	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-03	WRIT BRANC H-6	(Se at No- 54)
108	2395/ 2024	09.01.2 024	WP (C) - 43020/ 2023	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-3	(Se at No- 28)
109	2396/ 2024	09.01.2 024	WP (C) - 40547/ 2023	SUNIL KUMAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-05	WRIT BRANC H-8	(Se at No- 40)
110	2397/ 2024	09.01.2 024	WP (C) - 42851/ 2023	RAMA KRISHNA	C.O.	COURT NO. 2	Order Dtd. 2024-01-08	WRIT BRANC	(Se at

			2023	BISOI		OLD		H-1	No-30)
11	2398/2024	09.01.2024	WP (C) - 42858/2023	R.K.BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANCH-1	(Seat No-30)
11	2399/2024	09.01.2024	WP (C) - 36708/2023	H K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANCH-5	(Seat No-21)
11	2400/2024	09.01.2024	WP (C) - 42856/2023	R.K.BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANCH-1	(Seat No-30)
11	2401/2024	09.01.2024	WP (C) - 42517/2023	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANCH-6	(Seat No-25)
11	2402/2024	09.01.2024	WP (C) - 42854/2023	RAMA KRISHNA BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANCH-1	(Seat No-30)
11	2403/2024	09.01.2024	WP (C) - 43162/2023	M.R.SAHO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Seat No-38)
11	2404/2024	09.01.2024	WP (C) - 59/2023	DILIP SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-01-08	WRIT BRANCH-6	(Seat No-35)
11	2405/2024	09.01.2024	WP (C) - 65/2024	U.P.BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANCH-5	(Seat No-21)
11	2406/2024	09.01.2024	WP (C) - 51/2024	G.SUNDAR A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANCH-5	(Seat No-21)
12	2407/2024	09.01.2024	WP (C) - 43221/2023	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Seat No-38)
12	2408/2024	09.01.2024	WP (C) - 43221/2023	D K BISOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Seat No-38)
12	2409/2024	09.01.2024	WP (C) - 50/2024	G.SUNDAR A	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANCH-5	(Seat No-21)
12	2410/	09.01.2	WP (C) -	RANJIT	C.O.	COURT	Order Dtd. 2024-01-08	WRIT	(Se

3	2024	024	42336/ 2023	MOHANTY		NO. 2 OLD		BRANC H-3	at No- 13)
12 4	2411/ 2024	09.01.2 024	WP (C) - 42958/ 2023	ARUN KU JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-2	(Se at No- 45)
12 5	2412/ 2024	09.01.2 024	WP (C) - 42878/ 2023	M R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-1	(Se at No- 30)
12 6	2413/ 2024	09.01.2 024	WP (C) - 73/202 4	GANESH CH. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-5	(Se at No- 21)
12 7	2414/ 2024	09.01.2 024	WP (C) - 40908/ 2023	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-19	WRIT BRANC H-5	(Se at No- 32)
12 8	2415/ 2024	09.01.2 024	WP (C) - 99/202 4	L D SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-5	(Se at No- 21)
12 9	2416/ 2024	09.01.2 024	WP (C) - 42651/ 2023	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-7	(Se at No- 18)
13 0	2417/ 2024	09.01.2 024	WP (C) - 42965/ 2023	JYOTIRAN JAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-2	(Se at No- 45)
13 1	2418/ 2024	09.01.2 024	WP (C) - 42518/ 2023	BASUDEV BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-6	(Se at No- 25)
13 2	2419/ 2024	09.01.2 024	WP (C) - 42339/ 2023	RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-3	(Se at No- 13)
13 3	2420/ 2024	09.01.2 024	WP (C) - 42943/ 2023	ARUN KU JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-2	(Se at No- 45)
13 4	2421/ 2024	09.01.2 024	WP (C) - 58/202 4	P R MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-5	(Se at No- 21)
13 5	2422/ 2024	09.01.2 024	WP (C) - 42947/ 2023	ARUN KU JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANC H-2	(Se at No- 45)

136	2423/2024	09.01.2024	WP (C) - 42440/2023	B.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Seat No-27)
137	2424/2024	09.01.2024	WP (C) - 33/2024	S.R.PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	WRIT BRANCH-5	(Seat No-21)
138	2425/2024	09.01.2024	COA-2/2023	S P SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-05		(Seat No-21)
139	2426/2024	09.01.2024	WP (C) - 124/2024	K. C. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	WRIT BRANCH-8	(Seat No-56)
140	2427/2024	09.01.2024	WP (C) - 41493/2023	LAMBODAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	WRIT BRANCH-2	(Seat No-8)
141	2428/2024	09.01.2024	WP (C) - 41491/2023	LAMBODAR PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	WRIT BRANCH-2	(Seat No-8)
142	2430/2024	09.01.2024	WP (C) - 41371/2023	K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	WRIT BRANCH-1	(Seat No-2)
143	2431/2024	09.01.2024	WP (C) - 41470/2023	GOPINATH SETHI	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	WRIT BRANCH-2	(Seat No-8)
144	2432/2024	09.01.2024	WP (C) - 41528/2023	PK MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	WRIT BRANCH-3	(Seat No-14)
145	2433/2024	09.01.2024	FAO-590/2023	S SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	MISC. APPEAL SEC.	(Seat No-2)
146	2434/2024	09.01.2024	WP (C) - 41540/2023	SK PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	WRIT BRANCH-3	(Seat No-14)
147	2435/2024	09.01.2024	FAO-590/2023	S BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	MISC. APPEAL SEC.	(Seat No-2)
148	2436/2024	09.01.2024	WP (C) - 41599/2023	PK MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	WRIT BRANCH-3	(Seat No-)

									14)
149	2437/2024	09.01.2024	FAO-592/2023	S SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	MISC. APPEAL SEC.	(Seat No-2)
150	2438/2024	09.01.2024	FAO-592/2023	R R DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	MISC. APPEAL SEC.	(Seat No-2)
151	2439/2024	09.01.2024	WP (C) - 32322/2023	C. RANA	C.O.	COURT NO. 23	Order Dtd. 2024-01-04	WRIT BRANCH-5	(Seat No-53)
152	2440/2024	09.01.2024	FAO-591/2023	S SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	MISC. APPEAL SEC.	(Seat No-2)
153	2441/2024	09.01.2024	FAO-591/2023	M N MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	MISC. APPEAL SEC.	(Seat No-2)
154	2442/2024	09.01.2024	FAO-581/2023	S MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	MISC. APPEAL SEC.	(Seat No-2)
155	2443/2024	09.01.2024	FAO-581/2023	S SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	MISC. APPEAL SEC.	(Seat No-2)
156	2444/2024	09.01.2024	FAO-580/2023	S SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	MISC. APPEAL SEC.	(Seat No-2)
157	2445/2024	09.01.2024	WP (C) - 41532/2023	SARAT KU. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	WRIT BRANCH-3	(Seat No-14)
158	2446/2024	09.01.2024	WP (C) - 41370/2023	K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	WRIT BRANCH-1	(Seat No-2)
159	2447/2024	09.01.2024	WP (C) - 41369/2023	K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	WRIT BRANCH-1	(Seat No-2)
160	2448/2024	09.01.2024	WP (C) - 41354/2023	MANASI PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	WRIT BRANCH-1	(Seat No-2)
161	2449/2024	09.01.2024	WP (C) - 41274/	B BEHERA	C.O.	COURT NO.	Order Dtd. 2024-01-05	WRIT BRANCH	(Seat

			2023			23		H-8	No-41)
16	2450/2024	09.01.2024	WP (C) - 41247/2023	S SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	WRIT BRANCH-8	(Se at No-41)
16	2452/2024	09.01.2024	WP (C) - 21842/2023	MADAN DAS	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	WRIT BRANCH-2	(Se at No-50)
16	2453/2024	09.01.2024	WP (C) - 41191/2023	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	WRIT BRANCH-7	(Se at No-48)
16	2454/2024	09.01.2024	WP (C) - 41192/2023	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	WRIT BRANCH-7	(Se at No-48)
16	2456/2024	09.01.2024	WP (C) - 41189/2023	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	WRIT BRANCH-7	(Se at No-48)
16	2458/2024	09.01.2024	FAO-204/2023	J. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-03-01	MISC. APPEAL SEC.	(Se at No-5)
16	2459/2024	09.01.2024	FAO-235/2022	K.K. NATH	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	MISC. APPEAL SEC.	(Se at No-5)
16	2460/2024	09.01.2024	FAO-312/2020	K.K. NATH	C.O.	COURT NO. 23	Order Dtd. 2024-01-02	MISC. APPEAL SEC.	(Se at No-9)
17	2462/2024	09.01.2024	CONTC-3351/2023	A.K. JATI	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-2)
17	2463/2024	09.01.2024	CONTC-5381/2023	J.P. KAR	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-2)
17	2464/2024	09.01.2024	CONTC-5380/2023	J.P. KAR	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-2)
17	2465/2024	09.01.2024	CONTC-5527/2023	P.K.MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-01-05	CONTE MPT	(Se at No-4)
17	2466/	09.01.2	WP (C) -	S.K.BISW	C.O.	COURT	Order Dtd. 2024-01-29	WRIT	(Se

4	2024	024	41311/ 2023	AL		NO. 10		BRANC H-1	at No- 2)
17 5	2468/ 2024	09.01.2 024	WP (C) - 41794/ 2023	S.K. SINGH	C.O.	COURT NO. 10	Order Dtd. 2024-01-29	WRIT BRANC H-5	(Se at No- 53)
17 6	2470/ 2024	09.01.2 024	WP (C) - 42652/ 2023	PRAFULLA CHANDRA ACHARYA	C.O.	COURT NO. 10	Order Dtd. 2024-01-05	WRIT BRANC H-7	(Se at No- 18)
17 7	2479/ 2024	09.01.2 024	ABLAPL - 2107/2 023	S. RATH	C.O.	COURT NO. 2	Order Dtd. 2023-04-11	BAIL- 1	(Se at No- 6)
17 8	2483/ 2024	09.01.2 024	CRLMC- 5017/2 023	B.K. DALAI	C.O.	COURT NO. 2	Order Dtd. 2024-01-05	CRIMI NAL MISC	(Se at No- 2)
17 9	2484/ 2024	09.01.2 024	CRLMC- 4829/2 023	P.K.JENA	C.O.	COURT NO. 2	Order Dtd. 2024-01-05	CRIMI NAL MISC	(Se at No- 7)
18 0	2485/ 2024	09.01.2 024	CRLMC- 3400/2 023	S.BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-01-08	CRIMI NAL MISC	(Se at No- 3)
18 1	2486/ 2024	09.01.2 024	CRLMC- 2687/2 023	H.K.MOHA NTA	C.O.	COURT NO. 8	Order Dtd. 2024-01-08	CRIMI NAL MISC	(Se at No- 6)
18 2	2487/ 2024	09.01.2 024	WP (C) - 27059/ 2023	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-01-05	WRIT BRANC H-3	(Se at No- 13)
18 3	2488/ 2024	09.01.2 024	BLAPL- 8642/2 023	P.K.ROUT RAY	C.O.	COURT NO. 8	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 9)
18 4	2489/ 2024	09.01.2 024	BLAPL- 14505/ 2023	T.R DAS	C.O.	COURT NO. 8		BAIL- 1	(Se at No- 3)
18 5	2490/ 2024	09.01.2 024	BLAPL- 14504/ 2023	T.R DAS	C.O.	COURT NO. 8	Order Dtd. 2024-01-08	BAIL- 1	(Se at No- 3)
18 6	2491/ 2024	09.01.2 024	BLAPL- 14503/ 2023	T.R DAS	C.O.	COURT NO. 8	Order Dtd. 2024-01-08	BAIL- 1	(Se at No- 3)

187	2492/2024	09.01.2024	WP (C) - 42517/2023	J.BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-01-08	WRIT BRANCH-6	(Seat No-25)
188	2493/2024	09.01.2024	BLAPL-12043/2023	J. PARDHAN	C.O.	COURT NO. 8	Order Dtd. 2024-01-08	BAIL-2	(Seat No-9)
189	2494/2024	09.01.2024	BLAPL-11783/2023	ASHOK KUMAR SARANGI	C.O.	COURT NO. 8	Order Dtd. 2024-01-08	BAIL-1	(Seat No-5)
190	2495/2024	09.01.2024	BLAPL-14491/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 8	Order Dtd. 2024-01-08	BAIL-2	(Seat No-9)
191	2496/2024	09.01.2024	TRP (C) - 305/2023	P.K.BEHERA	C.O.	COURT NO. 3	Order Dtd. 2024-01-29	M.J.C.	(Seat No-6)
192	2497/2024	09.01.2024	BLAPL-14517/2023	S.K.BISWAL	C.O.	COURT NO. 3	Order Dtd. 2024-01-08	BAIL-1	(Seat No-3)
193	2498/2024	09.01.2024	BLAPL-14509/2023	N.K.ROUT	C.O.	COURT NO. 3	Order Dtd. 2024-01-08	BAIL-1	(Seat No-3)
194	2499/2024	09.01.2024	BLAPL-14527/2023	M.R.SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-01-08	BAIL-1	(Seat No-3)
195	2500/2024	09.01.2024	BLAPL-12268/2023	BIJAYA KUMAR SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-01-08	BAIL-2	(Seat No-8)
196	2501/2024	09.01.2024	BLAPL-13134/2023	D.SAMAL	C.O.	COURT NO. 3	Order Dtd. 2024-01-08	BAIL-1	(Seat No-4)
197	2502/2024	09.01.2024	BLAPL-13134/2023	M.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2024-01-08	BAIL-1	(Seat No-4)
198	2503/2024	09.01.2024	TRP (C) - 441/2023	R.CH.ROUT	C.O.	COURT NO. 3	Order Dtd. 2024-01-24	M.J.C.	(Seat No-6)
199	2504/2024	09.01.2024	TRPCRL - 44/202	M.R.BARIK	C.O.	COURT NO. 9	Order Dtd. 2024-01-22	BAIL-1	(Seat No-

			3						4)
200	2505/2024	09.01.2024	BLAPL-12555/2023	S.K.BHAN JADEO	C.O.	COURT NO. 9	Order Dtd. 2024-01-08	BAIL-1	(Se at No-1)
201	2506/2024	09.01.2024	TRP (C) - 324/2023	M. NAIK	C.O.	COURT NO. 9	Order Dtd. 2024-01-08	M.J.C.	(Se at No-6)
202	2507/2024	09.01.2024	BLAPL-6507/2023	DILLIP KUMAR JENA	C.O.	COURT NO. 9	Order Dtd. 2024-01-08	BAIL-1	(Se at No-3)
203	2508/2024	09.01.2024	CONTC-1559/2018	NIRANJAN ROUT	C.O.	COURT NO. 9	Order Dtd. 2024-01-08	CONTE MPT	(Se at No-5)
204	2509/2024	09.01.2024	BLAPL-12940/2023	T. R. DAS	C.O.	COURT NO. 9	Order Dtd. 2024-01-08	BAIL-1	(Se at No-5)
205	2510/2024	09.01.2024	BLAPL-13290/2023	BINDU SAGAR SWAIN	C.O.	COURT NO. 9	Order Dtd. 2024-01-08	BAIL-2	(Se at No-9)
206	2511/2024	09.01.2024	WP (C) - 29061/2022	B.K.SWAIN	C.O.	COURT NO. 9	Order Dtd. 2024-01-08	WRIT BRANCH-2	(Se at No-7)
207	2512/2024	09.01.2024	BLAPL-14334/2023	B. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-01-05	BAIL-1	(Se at No-4)
208	2513/2024	09.01.2024	WP (C) - 94/2024	L.D.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-01-08	WRIT BRANCH-5	(Se at No-21)
209	2514/2024	09.01.2024	BLAPL-14632/2023	A. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2024-01-08	BAIL-2	(Se at No-8)
210	2515/2024	09.01.2024	WP (C) - 43037/2023	S.DAS	C.O.	COURT NO. 9	Order Dtd. 2024-01-08	WRIT BRANCH-3	(Se at No-28)
211	2516/2024	09.01.2024	WP (C) - 42188/2023	P.K.PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH-1	(Se at No-3)
212	2517/2024	09.01.2024	WP (C) - 5350/2	M.D.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	WRIT BRANCH	(Se at

			022					H-3	No-13)
21	2518/2024	09.01.2024	WPC (OA C) - 2812/2014	P.C.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-01-04	OA Branch	(Seat No-1)
21	2519/2024	09.01.2024	WPC (OA) - 1556/2019	C.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	OA Branch	(Seat No-1)
21	2520/2024	09.01.2024	SA-11/2002	S.BARDHAN	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	SECOND APPEAL	(Seat No-6)
21	2521/2024	09.01.2024	SA-332/1998	S.C.SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	SECOND APPEAL	(Seat No-4)
21	2522/2024	09.01.2024	RSA-339/2006	P.R.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-01-08	SECOND APPEAL	(Seat No-3)
21	2523/2024	09.01.2024	SA-337/1997	P.K.SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-01-08	SECOND APPEAL	(Seat No-7)
21	2525/2024	09.01.2024	WP (C) - 29061/2022	G.SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-01-08	WRIT BRANCH-2	(Seat No-7)
22	2526/2024	09.01.2024	ABLAPL - 7439/2020	S. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2022-04-05	BAIL-1	(Seat No-5)
22	2527/2024	09.01.2024	CRLA-276/2012	S.K.SINGH	C.O.	COURT NO. 7	Order Dtd. 2024-01-08	CRIMINAL APPEAL	(Seat No-4)
22	2529/2024	09.01.2024	BLAPL-13518/2023	A.K.NAYAK	C.O.	COURT NO. 7	Order Dtd. 2024-03-27	BAIL-1	(Seat No-2)
22	2531/2024	09.01.2024	BLAPL-1923/2021	N.C.SINHA	C.O.	COURT NO. 7	Order Dtd. 2024-01-08	BAIL-2	(Seat No-12)
22	2533/2024	09.01.2024	BLAPL-6375/2023	C.R.SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-01-04	BAIL-1	(Seat No-4)
22	2534/	09.01.2	WP (C) -	S.K.MOHA	C.O.	COURT	Order Dtd. 2023-12-22	WRIT	(Se

5	2024	024	20219/ 2022	NTY		NO. 7		BRANC H (DIVI SION BENCH -2)	at No- 116)
22 6	2535/ 2024	09.01.2 024	WP (C) - 20219/ 2022	D.K. SAHU	C.O.	COURT NO. 7	Order Dtd. 2023-12-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
22 7	2536/ 2024	09.01.2 024	WP (C) - 18149/ 2021	D.K. SAHU	C.O.	COURT NO. 7	Order Dtd. 2023-12-22	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
22 8	2542/ 2024	09.01.2 024	WP (C) - 41826/ 2023	DILLIP SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-01-08	WRIT BRANC H-6	(Se at No- 24)
22 9	2544/ 2024	09.01.2 024	WP (C) - 31472/ 2023	S.P. SAMANTA	C.O.	COURT NO. 7	Order Dtd. 2024-01-08	WRIT BRANC H-3	(Se at No- 14)
23 0	2545/ 2024	09.01.2 024	WP (C) - 31472/ 2023	P.K.MOHA NTY	C.O.	COURT NO. 7	Order Dtd. 2024-01-08	WRIT BRANC H-3	(Se at No- 14)
23 1	2555/ 2024	09.01.2 024	WP (C) - 130/20 24	P K BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-08	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
23 2	2558/ 2024	09.01.2 024	WA- 2518/2 023	R.R. DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 9999-12-31	WRIT APPEA L	(Se at No- 4)
23 3	2559/ 2024	09.01.2 024	WP (C) - 116/20 24	PRASANJI T BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-08	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
23 4	2561/ 2024	09.01.2 024	WA- 3046/2 023	M.R. ROUTRAY	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2024-01-08	WRIT APPEA L	(Se at No-

						COURT			5)
23 5	2563/ 2024	09.01.2 024	WP (C) - 137/20 24	PRASANTA KU. JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-08	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
23 6	2564/ 2024	09.01.2 024	WA- 2496/2 023	P.BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-08		(Se at No- 117)
23 7	2566/ 2024	09.01.2 024	WP (C) - 136/20 24	PRASANTA KU. JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-08	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 117)
23 8	2567/ 2024	09.01.2 024	WP (C) - 26775/ 2023	UDAY KUMAR	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-08	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
23 9	2569/ 2024	09.01.2 024	WP (C) - 39281/ 2023	S K NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-08	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
24 0	2572/ 2024	09.01.2 024	WA- 2493/2 023	P.BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-08		(Se at No- 121)
24 1	2573/ 2024	09.01.2 024	CONTC- 4763/2 023	M/S.PRAH ALLAD CH.DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-05	CONTE MPT	(Se at No- 3)
24 2	2574/ 2024	09.01.2 024	WA- 3097/2 023	M.R. SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-08	WRIT APPEA L	(Se at No- 5)
24 3	2576/ 2024	09.01.2 024	WA- 1751/2 023	S.K. RATH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2024-01-08	WRIT APPEA L	(Se at No- 7)
24	2577/ 2024	09.01.2	WP (C) -	SAMIR	C.O.	CHIEF	Order Dtd. 2024-01-08	WRIT	(Se

4	2024	024	32276/2022	BARIK		JUSTICE'S COURT		BRANCH-2	at No-6)
245	2578/2024	09.01.2024	WP (C) - 43135/2023	G.D. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Se at No-38)
246	2579/2024	09.01.2024	WP (C) - 101/2024	M. PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08	WRIT BRANCH-8	(Se at No-56)
247	2580/2024	09.01.2024	CONTC-5504/2022	RAJ KISHOR MANGARAJ	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08	CONTE MPT	(Se at No-1)
248	2581/2024	09.01.2024	CONTC-10051/2023	B.K.MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-22	CONTE MPT	(Se at No-6)
249	2582/2024	09.01.2024	CONTC-5504/2022	B K PARDHI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08	CONTE MPT	(Se at No-1)
250	2583/2024	09.01.2024	WP (C) - 100/2024	M. PATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08	WRIT BRANCH-5	(Se at No-21)
251	2585/2024	09.01.2024	WP (C) - 43236/2023	R.K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Se at No-38)
252	2586/2024	09.01.2024	WP (C) - 41615/2023	M.R. ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Se at No-37)
253	2588/2024	09.01.2024	WP (C) - 41618/2023	M R ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Se at No-37)
254	2589/2024	09.01.2024	WP (C) - 41619/2023	M R ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Se at No-37)
255	2590/2024	09.01.2024	WP (C) - 41612/2023	M R ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Se at No-37)
256	2592/2024	09.01.2024	WP (C) - 41621/2023	M R ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Se at No-37)

25	2593/2024	09.01.2024	WP (C) - 41613/2023	M R ROUSTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08	WRIT BRANCH-4	(Serial No-37)
25	2595/2024	09.01.2024	WP (C) - 23326/2022	ANIL KUMAR DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-04	WRIT BRANCH-4	(Serial No-38)
25	2597/2024	09.01.2024	CONTC-10700/2023	M K MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-05	CONTE MPT	(Serial No-4)
26	2599/2024	09.01.2024	ABLAPL - 13374/2023	K SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-01-08	BAIL-2	(Serial No-10)
26	2600/2024	09.01.2024	ABLAPL - 13375/2023	P R NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-2	(Serial No-10)
26	2601/2024	09.01.2024	ABLAPL - 13366/2023	ABHIJIT DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL-2	(Serial No-10)
26	2603/2024	09.01.2024	ABLAPL - 13397/2023	M.K.SWAIN	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL-2	(Serial No-10)
26	2604/2024	09.01.2024	ABLAPL - 13368/2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL-2	(Serial No-10)
26	2605/2024	09.01.2024	ABLAPL - 13385/2023	T.R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	BAIL-2	(Serial No-10)
26	2606/2024	09.01.2024	ABLAPL - 13385/2023	M.BARAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	BAIL-2	(Serial No-10)
26	2608/2024	09.01.2024	ABLAPL - 13395/2023	B.B. ROUT	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL-2	(Serial No-10)
26	2609/2024	09.01.2024	ABLAPL - 15501/2023	M M NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL-2	(Serial No-8)
26	2611/2024	09.01.2024	ABLAPL - 14738/	GYANA RANJAN DHAL	C.O.	COURT NO. 11	Order Dtd. 2024-01-29	BAIL-2	(Serial No-

			2023						11)
27 0	2612/ 2024	09.01.2 024	ABLAPL - 13380/ 2023	S.MITRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 10)
27 1	2614/ 2024	09.01.2 024	ABLAPL - 13376/ 2023	T. BAG	C.O.	COURT NO. 11	Order Dtd. 2024-01-16	BAIL- 2	(Se at No- 10)
27 2	2615/ 2024	09.01.2 024	ABLAPL - 15529/ 2023	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 8)
27 3	2617/ 2024	09.01.2 024	ABLAPL - 13377/ 2023	M.BARAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	BAIL- 2	(Se at No- 10)
27 4	2618/ 2024	09.01.2 024	ABLAPL - 15528/ 2023	S K SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL- 2	(Se at No- 8)
27 5	2619/ 2024	09.01.2 024	ABLAPL - 13377/ 2023	T.R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-26	BAIL- 2	(Se at No- 10)
27 6	2621/ 2024	09.01.2 024	CRLMC- 934/20 23	M. R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-03-06	CRIMI NAL MISC	(Se at No- 6)
27 7	2622/ 2024	09.01.2 024	ABLAPL - 15500/ 2023	P BEURA	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 8)
27 8	2623/ 2024	09.01.2 024	ABLAPL - 15526/ 2023	T.K.BARI K	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL- 2	(Se at No- 8)
27 9	2624/ 2024	09.01.2 024	ABLAPL - 15499/ 2023	BIBEKANA NDA MAHAPATR A	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 8)
28 0	2626/ 2024	09.01.2 024	ABLAPL - 13444/ 2023	A. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL- 1	(Se at No- 5)
28 1	2627/ 2024	09.01.2 024	ABLAPL - 15497/ 2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 8)
28 2	2628/ 2024	09.01.2 024	ABLAPL -	BIJAY KUMAR	C.O.	COURT NO.	Order Dtd. 2024-01-08	BAIL- 1	(Se at

			12475/ 2023	DALEI		11			No-6)
28 3	2629/ 2024	09.01.2 024	ABLAPL - 15519/ 2023	AJIT KUMAR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL- 2	(Se at No- 8)
28 4	2630/ 2024	09.01.2 024	ABLAPL - 15496/ 2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 8)
28 5	2631/ 2024	09.01.2 024	BLAPL- 14610/ 2023	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 8)
28 6	2633/ 2024	09.01.2 024	ABLAPL - 15504/ 2023	J PRADHAN	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 8)
28 7	2634/ 2024	09.01.2 024	ABLAPL - 13177/ 2023	S. K. BHANJADE O	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 1	(Se at No- 3)
28 8	2635/ 2024	09.01.2 024	ABLAPL - 15502/ 2023	M.N.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 8)
28 9	2637/ 2024	09.01.2 024	ABLAPL - 10392/ 2023	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-05		(Se at No- 8)
29 0	2638/ 2024	09.01.2 024	ABLAPL - 15515/ 2023	MIHIR KANTA RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 8)
29 1	2640/ 2024	09.01.2 024	ABLAPL - 15525/ 2023	A.K.MOHA NTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 8)
29 2	2641/ 2024	09.01.2 024	ABLAPL - 15516/ 2023	S P SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL- 2	(Se at No- 8)
29 3	2642/ 2024	09.01.2 024	ABLAPL - 7954/2 023	SURYA NARAYAN MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-05	BAIL- 1	(Se at No- 6)
29 4	2644/ 2024	09.01.2 024	ABLAPL - 15522/ 2023	A.K. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL- 2	(Se at No- 8)
29	2645/ 2024	09.01.2	ABLAPL	SATYA	C.O.	COURT	Order Dtd. 2024-01-08	BAIL-	(Se

5	2024	024	- 9265/2 023	PRIYA SAMANTA		NO. 11		1	at No- 4)
29 6	2646/ 2024	09.01.2 024	ABLAPL - 15518/ 2023	S C BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL- 2	(Se at No- 8)
29 7	2648/ 2024	09.01.2 024	ABLAPL - 15506/ 2023	S.CHOUDH URY	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 8)
29 8	2649/ 2024	09.01.2 024	ABLAPL - 13430/ 2023	P. K. BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 1	(Se at No- 5)
29 9	2650/ 2024	09.01.2 024	ABLAPL - 15521/ 2023	RANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL- 2	(Se at No- 8)
30 0	2652/ 2024	09.01.2 024	ABLAPL - 14214/ 2023	R. B. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 8)
30 1	2653/ 2024	09.01.2 024	ABLAPL - 15520/ 2023	AJIT KUMAR SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL- 2	(Se at No- 8)
30 2	2655/ 2024	09.01.2 024	ABLAPL - 14223/ 2023	RAHUL SETHI	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 8)
30 3	2656/ 2024	09.01.2 024	ABLAPL - 15510/ 2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 8)
30 4	2657/ 2024	09.01.2 024	ABLAPL - 14242/ 2023	JYOTI RANJAN NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 8)
30 5	2659/ 2024	09.01.2 024	ABLAPL - 15509/ 2023	LULU JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL- 2	(Se at No- 8)
30 6	2660/ 2024	09.01.2 024	ABLAPL - 13403/ 2023	M. R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 1	(Se at No- 5)
30 7	2661/ 2024	09.01.2 024	ABLAPL - 13677/ 2023	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-11-23	BAIL- 1	(Se at No- 6)

30	2663/ 2024	09.01.2 024	ABLAPL - 13742/ 2023	G. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023-11-24	BAIL- 2	(Se at No- 12)
30	2664/ 2024	09.01.2 024	ABLAPL - 14503/ 2023	BINI MISHRA	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 10)
31	2665/ 2024	09.01.2 024	ABLAPL - 15508/ 2023	PADMANAV A JENA	C.O.	COURT NO. 11	Order Dtd. 2024-02-19	BAIL- 2	(Se at No- 8)
31	2666/ 2024	09.01.2 024	ABLAPL - 12409/ 2023	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2023-10-31	BAIL- 1	(Se at No- 6)
31	2667/ 2024	09.01.2 024	ABLAPL - 14229/ 2023	JAGANNAT H KAMILA	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 8)
31	2669/ 2024	09.01.2 024	ABLAPL - 15495/ 2023	B DAS	C.O.	COURT NO. 11	Order Dtd. 2024-02-05	BAIL- 2	(Se at No- 8)
31	2670/ 2024	09.01.2 024	ABLAPL - 14461/ 2023	P.BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-12-08	BAIL- 2	(Se at No- 9)
31	2671/ 2024	09.01.2 024	ABLAPL - 14520/ 2023	N.K.SATA PATHY	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 10)
31	2672/ 2024	09.01.2 024	ABLAPL - 15469/ 2023	GANESH SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 8)
31	2674/ 2024	09.01.2 024	ABLAPL - 12407/ 2023	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2023-10-31	BAIL- 1	(Se at No- 6)
31	2675/ 2024	09.01.2 024	ABLAPL - 15472/ 2023	R K BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 8)
31	2676/ 2024	09.01.2 024	ABLAPL - 13362/ 2023	P.K.MOHA NTY	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 10)
32	2677/ 2024	09.01.2 024	ABLAPL - 15488/ 2023	MANOJ KUMAR MALLICK	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No-

			2023						8)
32 1	2678/ 2024	09.01.2 024	ABLAPL - 14521/ 2023	N.K. SATAPATY	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 10)
32 2	2680/ 2024	09.01.2 024	ABLAPL - 14536/ 2023	N.K. SATAPATY	C.O.	COURT NO. 11	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 10)
32 3	2692/ 2024	09.01.2 024	RFA- 1/2024	L.D.SAHO O-A	C.O.	COURT NO. 17	Order Dtd. 9999-12-31		(Se at No- 10)
32 4	2693/ 2024	09.01.2 024	BLAPL- 10253/ 2023	J. PARDHAN	C.O.	COURT NO. 17	Order Dtd. 2024-01-08	BAIL- 1	(Se at No- 6)
32 5	2694/ 2024	09.01.2 024	BLAPL- 12786/ 2023	S.K.BISW AL	C.O.	COURT NO. 17	Order Dtd. 2024-01-08	BAIL- 2	(Se at No- 10)
32 6	2695/ 2024	09.01.2 024	BLAPL- 13826/ 2023	D.PARIDA	C.O.	COURT NO. 17	Order Dtd. 2024-01-08	BAIL- 1	(Se at No- 6)
32 7	2696/ 2024	09.01.2 024	BLAPL- 13746/ 2023	B. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-01-02	BAIL- 1	(Se at No- 1)
32 8	2722/ 2024	09.01.2 024	WP (C) - 83/202 4	S.K.BEHE RA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANC H-5	(Se at No- 21)
32 9	2733/ 2024	09.01.2 024	WP (C) - 266/20 24	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-1	(Se at No- 49)
33 0	2734/ 2024	09.01.2 024	WP (C) - 225/20 24	P.CH. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-09	WRIT BRANC H-1	(Se at No- 49)
33 1	2738/ 2024	09.01.2 024	CRLMC- 19/202 4	J SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-02-09		(Se at No- 49)
33 2	2739/ 2024	09.01.2 024	WP (C) - 199/20 24	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 15	Order Dtd. 2024-01-08	WRIT BRANC H-8	(Se at No- 56)
33 3	2740/ 2024	09.01.2 024	WP (C) - 201/20	ROHIT KUMAR	C.O.	COURT NO.	Order Dtd. 2024-01-08	WRIT BRANC	(Se at

			24	MAHABHOI		15		H-1	No-49)
334	2741/2024	09.01.2024	WP (C) - 202/2024	ROHIT KUMAR MAHABHOI	C.O.	COURT NO. 15	Order Dtd. 2024-01-08	WRIT BRANCH-1	(Se at No-49)
335	2266/2024	09.01.2024	WA-2117/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT APPEAL	(Se at No-6)
336	2267/2024	09.01.2024	WA-2062/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Se at No-4)
337	2281/2024	09.01.2024	WA-1601/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Se at No-3)
338	2284/2024	09.01.2024	WA-235/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Se at No-5)
339	2286/2024	09.01.2024	WA-1356/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Se at No-1)
340	2289/2024	09.01.2024	WA-2034/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Se at No-4)
341	2292/2024	09.01.2024	WA-2025/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Se at No-4)
342	2294/2024	09.01.2024	WA-1618/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Se at No-3)
343	2296/2024	09.01.2024	CRLA-566/2023	RINKU NAYAK	GENERAL		Judgement Dtd. 2024-01-03	CRIMINAL APPEAL	(Se at No-9)
344	2306/2024	09.01.2024	WP (C) - 101/2024	MANAS PATI	GENERAL		Order Dtd. 2024-01-08	WRIT BRANCH-8	(Se at No-56)
345	2309/2024	09.01.2024	WP (C) - 100/2024	MANAS PATI	GENERAL		Order Dtd. 2024-01-08	WRIT BRANCH-5	(Se at No-21)
34	2316/	09.01.2	WP (C) -	MANAS	GENE		Order Dtd. 2024-01-08	WRIT	(Se

6	2024	024	43139/ 2023	PATI	RAL			BRANC H-4	at No- 38)
34 7	2321/ 2024	09.01.2 024	WP (C) - 43138/ 2023	MANAS PATI	GENE RAL		Order Dtd. 2024-01-08	WRIT BRANC H-4	(Se at No- 38)
34 8	2324/ 2024	09.01.2 024	WP (C) - 43136/ 2023	MANAS PATI	GENE RAL		Order Dtd. 2024-01-08	WRIT BRANC H-4	(Se at No- 38)
34 9	2327/ 2024	09.01.2 024	WP (C) - 43134/ 2023	MANAS PATI	GENE RAL		Order Dtd. 2024-01-08	WRIT BRANC H-4	(Se at No- 38)
35 0	2330/ 2024	09.01.2 024	BLAPL- 14526/ 2023	KUMAR KASHYAP	GENE RAL		Order Dtd. 2024-01-08	BAIL- 1	(Se at No- 3)
35 1	2333/ 2024	09.01.2 024	OJC- 4534/1 998	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-10-07	WRIT BRANC H-3	(Se at No- 28)
35 2	2335/ 2024	09.01.2 024	WA- 681/20 23	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-09	WRIT APPEA L	(Se at No- 1)
35 3	2339/ 2024	09.01.2 024	WA- 2063/2 023	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-09	WRIT APPEA L	(Se at No- 4)
35 4	2451/ 2024	09.01.2 024	WA- 1496/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-09	WRIT APPEA L	(Se at No- 1)
35 5	2455/ 2024	09.01.2 024	WA- 1484/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-09	WRIT APPEA L	(Se at No- 1)
35 6	2457/ 2024	09.01.2 024	WA- 1355/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-09	WRIT APPEA L	(Se at No- 1)
35 7	2461/ 2024	09.01.2 024	WA- 1354/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-09	WRIT APPEA L	(Se at No- 1)
35 8	2467/ 2024	09.01.2 024	CRLREV - 4/2023	BISWAJIT PATTNAIK	GENE RAL		Order Dtd. 2024-01-09	CRIMI NAL REVIS ION	(Se at No- 2)

35	2469/ 2024	09.01.2 024	WA- 1279/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-09	WRIT APPEA L	(Se at No- 5)
36	2471/ 2024	09.01.2 024	CRLMP- 2082/2 022	TANMAYA KUMAR MOHANTY	GENE RAL		Order Dtd. 2024-01-09	WRIT BRANC H-6	(Se at No- 35)
36	2472/ 2024	09.01.2 024	WA- 1227/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-09	WRIT APPEA L	(Se at No- 5)
36	2473/ 2024	09.01.2 024	BLAPL- 14568/ 2023	KALU CHARAN SWAIN	GENE RAL		Order Dtd. 2024-01-09	BAIL- 1	(Se at No- 3)
36	2474/ 2024	09.01.2 024	WA- 1221/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-09	WRIT APPEA L	(Se at No- 5)
36	2475/ 2024	09.01.2 024	WA- 1079/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-10-19	WRIT APPEA L	(Se at No- 7)
36	2476/ 2024	09.01.2 024	WA- 1008/2 023	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-10-19	WRIT APPEA L	(Se at No- 7)
36	2477/ 2024	09.01.2 024	WA- 1756/2 022	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-11-15	WRIT APPEA L	(Se at No- 2)
36	2478/ 2024	09.01.2 024	WP (C) - 8028/2 023	HEMANTA KUMAR NAYAK	GENE RAL		Order Dtd. 2024-04-23	WRIT BRANC H-2	(Se at No- 8)
36	2480/ 2024	09.01.2 024	WP (C) - 29120/ 2022	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2022-11-10	WRIT BRANC H-3	(Se at No- 12)
36	2481/ 2024	09.01.2 024	WP (C) - 34916/ 2022	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2022-12-20	WRIT BRANC H-5	(Se at No- 22)
37	2482/ 2024	09.01.2 024	WP (C) - 39242/ 2021	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2022-08-12	WRIT BRANC H-4	(Se at No- 37)
37	2554/ 2024	09.01.2 024	WP (C) - 32905/ 2022	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2022-12-07	WRIT BRANC H-2	(Se at No-

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37 2	2556/ 2024	09.01.2 024	WP (C) - 34918/ 2022	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 9999-12-31	WRIT BRANC H-5	(Se at No- 22)
37 3	2557/ 2024	09.01.2 024	WP (C) - 21215/ 2019	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2023-12-19	WRIT BRANC H-5	(Se at No- 47)
37 4	2560/ 2024	09.01.2 024	WP (C) - 30562/ 2022	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 5000-01-01	WRIT BRANC H-8	(Se at No- 42)
37 5	2562/ 2024	09.01.2 024	WP (C) - 36691/ 2021	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-12-14	WRIT BRANC H-2	(Se at No- 9)
37 6	2565/ 2024	09.01.2 024	WP (C) - 36689/ 2021	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-12-14	WRIT BRANC H-2	(Se at No- 9)
37 7	2568/ 2024	09.01.2 024	WP (C) - 36687/ 2021	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-12-14	WRIT BRANC H-2	(Se at No- 9)
37 8	2570/ 2024	09.01.2 024	WP (C) - 36692/ 2021	SANJAYA KUMAR BEHERA	GENE RAL		Order Dtd. 2023-12-14	WRIT BRANC H-2	(Se at No- 9)
37 9	2571/ 2024	09.01.2 024	WP (C) - 36686/ 2021	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 5000-01-01		(Se at No- 9)
38 0	2575/ 2024	09.01.2 024	WP (C) - 36690/ 2021	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 5000-01-01	WRIT BRANC H-2	(Se at No- 9)
38 1	2584/ 2024	09.01.2 024	WP (C) - 21267/ 2016	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 5000-01-01	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
38 2	2587/ 2024	09.01.2 024	WP (C) - 35281/ 2022	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 9999-12-31	WRIT BRANC H-8	(Se at No- 43)
38 3	2591/ 2024	09.01.2 024	WP (C) - 32903/ 2022	SANJAY KUMAR BEHERA	GENE RAL		Order Dtd. 2022-12-07	WRIT BRANC H-2	(Se at No-

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384	2594/2024	09.01.2024	WP (C) - 24725/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-22	WRIT BRANCH-4	(Se at No-17)
385	2596/2024	09.01.2024	WP (C) - 40465/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2022-01-07	WRIT BRANCH-6	(Se at No-26)
386	2598/2024	09.01.2024	WPC (OA) - 1688/2017	RASMITA ROUSTRAY	GENERAL		Order Dtd. 2024-01-09	OA Branch	(Se at No-1)
387	2735/2024	09.01.2024	WP (C) - 32454/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-12	WRIT BRANCH (DIVISION BENCH-3)	(Se at No-122)
388	2736/2024	09.01.2024	WP (C) - 23988/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-30 Judgement Dtd. 2023-11-30,	WRIT BRANCH-4	(Se at No-19)
389	2737/2024	09.01.2024	WP (C) - 23990/2022	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-30	WRIT BRANCH-4	(Se at No-19)
390	2342/2024	09.01.2024	WP (C) - 7579/2020	PRAMOD KUMAR MISHRA	GENERAL		Order Dtd. 2023-07-10	WRIT BRANCH-4	(Se at No-17)
391	2343/2024	09.01.2024	BLAPL-2293/2023	SRINIBAS PARIJA	GENERAL		Order Dtd. 2023-12-01	BAIL-1	(Se at No-1)
392	2344/2024	09.01.2024	ABLAPL - 3010/2023	JYOTI PRAKASH KAR	GENERAL		Order Dtd. 2023-05-12	BAIL-2	(Se at No-10)
393	2370/2024	09.01.2024	ABLAPL - 11906/2023	SANJAY KUMAR SAHU	GENERAL		Order Dtd. 2023-10-17	BAIL-1	(Se at No-3)
394	2429/2024	09.01.2024	ABLAPL - 4835/2021	M. R. BARIK	GENERAL		Order Dtd. 2021-08-13	BAIL-1	(Se at No-3)
395	2524/2024	09.01.2024	RSA-448/2005	P C MOHANTY	GENERAL		Order Dtd. 2024-01-03	SECOND APPEAL	(Se at No-)

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39	2528/ 2024	09.01.2 024	WP (C) - 8975/2 018	P L MISHRA	GENE RAL		PetitionAnnexure,		(Se at No- 3)
39	2530/ 2024	09.01.2 024	BLAPL- 2176/2 013	T K SWAIN	GENE RAL		PetitionAnnexure,		(Se at No- 3)
39	2532/ 2024	09.01.2 024	WP (C) - 3790/2 018	S SWAIN	GENE RAL		Judgement Dtd. 2018- 03-22		(Se at No- 3)
39	2537/ 2024	09.01.2 024	CONTC- 3632/2 023	G B SINGH	GENE RAL		Order Dtd. 2023-12-08	CONTE MPT	(Se at No- 5)
40	2538/ 2024	09.01.2 024	WP (C) - 39127/ 2023	M PATRA	GENE RAL		Order Dtd. 2023-12-13	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
40	2539/ 2024	09.01.2 024	WP (C) - 39130/ 2023	M PATRA	GENE RAL		Order Dtd. 2023-12-13	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
40	2540/ 2024	09.01.2 024	WP (C) - 39121/ 2023	M PATRA	GENE RAL		Order Dtd. 2023-12-13	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
40	2541/ 2024	09.01.2 024	WP (C) - 7285/2 018	S S BISWAL	GENE RAL		Order Dtd. 2018-05-04		(Se at No- 120)
40	2543/ 2024	09.01.2 024	CRLMP- 2144/2 023	P K SAHOO	GENE RAL		Order Dtd. 2023-11- 13Petition,Annexure,	WRIT BRANC H-8	(Se at No- 40)
40	2546/ 2024	09.01.2 024	CRLMP- 373/20 19	S BEHERA	GENE RAL		Order Dtd. 2019-11-20	WRIT BRANC H-8	(Se at No- 43)
40	2547/ 2024	09.01.2 024	CRLMP-	S BEHERA	GENE		Order Dtd. 2020-01-07	WRIT	(Se

6	2024	024	373/2019		RAL			BRANCH-8	at No-43)
407	2548/2024	09.01.2024	CRLMP-373/2019	S BEHERA	GENERAL		Order Dtd. 2020-01-28	WRIT BRANCH-8	(Se at No-43)
408	2549/2024	09.01.2024	CRLMP-373/2019	S BEHERA	GENERAL		Annexure Affidavit,	WRIT BRANCH-8	(Se at No-43)
409	2550/2024	09.01.2024	CRLMP-373/2019	SARASWATI BEHERA	GENERAL		Order Dtd. 2020-01-28	WRIT BRANCH-8	(Se at No-43)
410	2551/2024	09.01.2024	CRLMP-373/2019	SARASWATI BEHERA	GENERAL		Annexure Affidavit,	WRIT BRANCH-8	(Se at No-43)
411	2552/2024	09.01.2024	CRLMP-373/2019	SARASWATI BEHERA	GENERAL		Annexure Affidavit,	WRIT BRANCH-8	(Se at No-43)
412	2553/2024	09.01.2024	WP (C) - 16924/2010	A KHAN	GENERAL		Order Dtd. 2022-12-21	WRIT BRANCH-2	(Se at No-8)
413	2602/2024	09.01.2024	WP (C) - 16925/2010	A KHAN	GENERAL		Order Dtd. 2022-12-21	WRIT BRANCH-2	(Se at No-8)
414	2607/2024	09.01.2024	WP (C) - 14709/2006	S BARIK	GENERAL		Order Dtd. 2006-11-21		(Se at No-8)
415	2610/2024	09.01.2024	WP (C) - 40431/2021	M M PRADHAN	GENERAL		Order Dtd. 2022-05-12	WRIT BRANCH (DIVISION BENCH)	(Se at No-120)
416	2613/2024	09.01.2024	WP (C) - 27195/2023	M M PRADHAN	GENERAL		Order Dtd. 2023-08-28	WRIT BRANCH (DIVISION BENCH -2)	(Se at No-115)
417	2616/2024	09.01.2024	WP (C) - 22913/2023	P C MOHANTY	GENERAL		Order Dtd. 2023-07-25	WRIT BRANCH-6	(Se at No-

									36)
418	2620/2024	09.01.2024	WP (C) - 19753/2023	N C SINHA	GENERAL		PetitionAnnexure,Entire Order,	WRIT BRANCH-1	(Seat No-30)
419	2625/2024	09.01.2024	WP (C) - 6969/2021	P K ROUTRAY	GENERAL		Judgement Dtd. 2023-04-26	WRIT BRANCH-2	(Seat No-7)
420	2632/2024	09.01.2024	ABLAPL - 15524/2023	A.K.MOHANTY	GENERAL		Order Dtd. 2024-01-22	BAIL-2	(Seat No-8)
421	2636/2024	09.01.2024	WP (C) - 36266/2023	D NAYAK	GENERAL		Order Dtd. 2023-11-15	WRIT BRANCH-8	(Seat No-41)
422	2639/2024	09.01.2024	WP (C) - 38566/2023	P K DAS	GENERAL		Order Dtd. 2023-11-24	WRIT BRANCH-1	(Seat No-30)
423	2643/2024	09.01.2024	WP (C) - 38569/2023	P K DAS	GENERAL		Order Dtd. 2023-11-24	WRIT BRANCH-1	(Seat No-30)
424	2647/2024	09.01.2024	WP (C) - 38645/2023	P K DAS	GENERAL		Order Dtd. 2023-11-24	WRIT BRANCH-3	(Seat No-51)
425	2651/2024	09.01.2024	WP (C) - 39461/2023	B MOHANTY	GENERAL		Order Dtd. 2023-12-18Petition,Annexure,	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
426	2654/2024	09.01.2024	WP (C) - 32320/2022	S K SINGH	GENERAL		Order Dtd. 2022-12-01	WRIT BRANCH-3	(Seat No-28)
427	2658/2024	09.01.2024	WP (C) - 38986/2023	L SAHOO	GENERAL		Order Dtd. 2023-12-11	WRIT BRANCH-6	(Seat No-36)
428	2662/2024	09.01.2024	WP (C) - 39429/2023	H JENA	GENERAL		Order Dtd. 2023-12-12	WRIT BRANCH-3	(Seat No-11)
429	2668/2024	09.01.2024	WPC (OA) - 266/20	B SAMAL	GENERAL		Order Dtd. 2023-11-24	OA Branch	(Seat No-

			19						1)
430	2673/2024	09.01.2024	CONTC-10687/2023	D SAHOO	GENERAL		Order Dtd. 2024-01-03	CONTE MPT	(Se at No-4)
431	2679/2024	09.01.2024	ABLAPL - 401/2021	P K BARIK	GENERAL		Order Dtd. 2022-03-03	BAIL-2	(Se at No-10)
432	2681/2024	09.01.2024	ABLAPL - 1519/2020	S C SUNDARA	GENERAL		Order Dtd. 2022-02-15	BAIL-2	(Se at No-8)
433	2682/2024	09.01.2024	MACA-776/2008	M MISHRA	GENERAL		Order Dtd. 2023-12-20	MISC. APPEAL SEC.	(Se at No-6)
434	2683/2024	09.01.2024	OJC-12385/1997	N NANDA	GENERAL		Judgement Dtd. 2001-04-10		(Se at No-6)
435	2684/2024	09.01.2024	OJC-9887/2000	P KUMAR	GENERAL		Order Dtd. 2000-10-31		(Se at No-6)
436	2685/2024	09.01.2024	FA-36/1966	L DAS	GENERAL		Judgement Dtd. 1973-01-16Annexure, Decree,		(Se at No-6)
437	2686/2024	09.01.2024	RVWPET - 378/2023	M M PRADHAN	GENERAL		Order Dtd. 2023-11-06		(Se at No-6)
438	2687/2024	09.01.2024	MSA-1/2020	A K MISHRA	GENERAL		Order Dtd. 2023-12-19	MISC. APPEAL SEC.	(Se at No-2)
439	2688/2024	09.01.2024	MSA-2/2020	A K MISHRA	GENERAL		Order Dtd. 2023-12-19	MISC. APPEAL SEC.	(Se at No-2)
440	2689/2024	09.01.2024	RSA-416/2015	S C DAL	GENERAL			SECON D APPEAL	(Se at No-1)
441	2690/2024	09.01.2024	RSA-157/2010	P C MOHANTY	GENERAL		Order Dtd. 2023-09-15	SECON D APPEAL	(Se at No-6)
442	2691/2024	09.01.2024	RSA-16/200	S BARIK	GENERAL		Order Dtd. 2022-08-01	SECON D	(Se at

			8					APPEAL	No-4)
44	2697/3	2024	09.01.2024	WP (C) - 820/2007	B K DAS	GENERAL		PetitionAnnexure, Misc .case, Entire Order,	(Se at No-4)
44	2698/4	2024	09.01.2024	WP (C) - 38562/2023	S K PRADHAN	GENERAL		Order Dtd. 2023-12-06	(Se at No-114)
44	2699/5	2024	09.01.2024	WP (C) - 38562/2023	S K PRADHAN	GENERAL		Order Dtd. 2023-12-06	(Se at No-114)
44	2700/6	2024	09.01.2024	WP (C) - 38562/2023	L K PRADHAN	GENERAL		Order Dtd. 2023-12-06	(Se at No-114)
44	2701/7	2024	09.01.2024	SA-19/1987	JP KAR	GENERAL		Order Dtd. 2023-12-11	(Se at No-7)
44	2702/8	2024	09.01.2024	WP (C) - 38562/2023	S K PRADHAN	GENERAL		Order Dtd. 2023-12-06	(Se at No-114)
44	2703/9	2024	09.01.2024	WP (C) - 38562/2023	S K PRADHAN	GENERAL		Order Dtd. 2023-12-06	(Se at No-114)
45	2704/0	2024	09.01.2024	SA-19/1987	JP KAR	GENERAL		Order Dtd. 2023-12-11	(Se at No-7)
45	2705/1	2024	09.01.2024	WP (C) - 38562/2023	S K PRADHAN	GENERAL		Order Dtd. 2023-12-06	(Se at No-114)

								SION BENCH -2))
45 2	2706/ 2024	09.01.2 024	WP (C) - 8822/2 019	R C SAHOO	GENE RAL		Order Dtd. 2019-05-16		(Se at No- 114)
45 3	2707/ 2024	09.01.2 024	SA- 79/199 2	JP KAR	GENE RAL		Order Dtd. 2024-01-05	SECON D APPEA L	(Se at No- 3)
45 4	2708/ 2024	09.01.2 024	WP (C) - 17900/ 2011	S K PRADHAN	GENE RAL		Order Dtd. 2011-08-09		(Se at No- 3)
45 5	2709/ 2024	09.01.2 024	CRLA- 955/20 22	SK SAMAL	GENE RAL		Order Dtd. 2023-12-19	CRIMI NAL APPEA L	(Se at No- 7)
45 6	2710/ 2024	09.01.2 024	WP (C) - 17900/ 2011	S K PRADHAN	GENE RAL		Order Dtd. 2011-08-19		(Se at No- 7)
45 7	2711/ 2024	09.01.2 024	WP (C) - 17900/ 2011	S K PRADHAN	GENE RAL		Order Dtd. 2011-08-19		(Se at No- 7)
45 8	2712/ 2024	09.01.2 024	CMP- 1166/2 023	BB PANDA	GENE RAL		Order Dtd. 2023-12-21	WRIT BRANC H-8	(Se at No- 41)
45 9	2713/ 2024	09.01.2 024	WP (C) - 17900/ 2011	S K PRADHAN	GENE RAL		Order Dtd. 2011-08-19		(Se at No- 41)
46 0	2714/ 2024	09.01.2 024	CRLMC- 6347/2 014	JC BARAL	GENE RAL		Order Dtd. 2016-04-04		(Se at No- 41)
46 1	2715/ 2024	09.01.2 024	WP (C) - 17900/ 2011	S K PRADHAN	GENE RAL		Order Dtd. 2011-08-09		(Se at No- 41)
46 2	2716/ 2024	09.01.2 024	CRLMC- 4361/2 023	N PANDA	GENE RAL		Order Dtd. 2024-01-03	CRIMI NAL MISC	(Se at No- 2)
46 3	2717/ 2024	09.01.2 024	WP (C) - 17900/ 2011	S K PRADHAN	GENE RAL		Order Dtd. 2011-08-09		(Se at No-

									2)
46 4	2718/ 2024	09.01.2 024	WP (C) - 38565/ 2023	S K PRADHAN	GENE RAL		Order Dtd. 2023-12-06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
46 5	2719/ 2024	09.01.2 024	WP (C) - 38565/ 2023	S K PRADHAN	GENE RAL		Order Dtd. 2023-12-06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
46 6	2720/ 2024	09.01.2 024	WP (C) - 38565/ 2023	S K PRADHAN	GENE RAL		Order Dtd. 2023-12-06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
46 7	2721/ 2024	09.01.2 024	WP (C) - 38565/ 2023	S K PRADHAN	GENE RAL		Order Dtd. 2023-12-06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
46 8	2723/ 2024	09.01.2 024	WP (C) - 38565/ 2023	S K PRADHAN	GENE RAL		Order Dtd. 2023-12-06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
46 9	2724/ 2024	09.01.2 024	ARBA- 31/202 2	RN MOHL	GENE RAL		Affidavit	M.J.C .	(Se at No- 1)
47 0	2725/ 2024	09.01.2 024	WP (C) - 38565/ 2023	S K PRADHAN	GENE RAL		Order Dtd. 2023-12-06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114)
47 1	2726/ 2024	09.01.2 024	WP (C) - 24965/ 2023	R K DEHURY	GENE RAL		Judgement Dtd. 2023- 12-13	WRIT BRANC H-4	(Se at No- 17)
47 2	2727/ 2024	09.01.2 024	CONTC- 3359/2	RC SAHOO	GENE RAL		Order Dtd. 2020-11-27	CONTE MPT	(Se at

			020						No-1)
47	2728/ 3 2024	09.01.2 024	WP (C) - 435/20 04	S S BISWAL	GENE RAL			WRIT BRANC H-6	(Se at No- 25)
47	2729/ 4 2024	09.01.2 024	WP (C) - 434/20 04	S S BISWAL	GENE RAL		Order Dtd. 2022-09-20	WRIT BRANC H-6	(Se at No- 25)
47	2730/ 5 2024	09.01.2 024	WP (C) - 7473/2 023	M R BARIK	GENE RAL		Order Dtd. 2023-12-22	WRIT BRANC H-1	(Se at No- 3)
47	2731/ 6 2024	09.01.2 024	WP (C) - 42820/ 2023	R K MOHANTY	GENE RAL		Order Dtd. 2024-01-03	WRIT BRANC H-1	(Se at No- 30)
47	2732/ 7 2024	09.01.2 024	WP (C) - 42574/ 2023	S K SWAIN	GENE RAL		Order Dtd. 2024-01-04	WRIT BRANC H-6	(Se at No- 25)

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